

DIVISION BENCH
COURT - II

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/74(KB)2020
IA(I.B.C)/192(KB)2024, IA(I.B.C)/609(KB)2023,
IA(I.B.C)/635(KB)2022, IA(I.B.C)/626(KB)2022,
CONT.A. (IBC)/15(KB)2022, IA(I.B.C)/428(KB)2022,
IA(I.B.C)/573(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	RADICO KHAITAN LTD. VS CONCEPT BIOSCIENCES INDIA PVT. LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Gaurav Varma, Adv.] For Respondent no 2 in IA(I.B.C)/635(KB)2022
Mr. Himanshu Kohli, Adv.]

Ms. Debaleena Ganguly, Adv.] For the Respondent

Mr. Ajay Kumar Agarwal] Successful Resolution Professional

ORDER

1. Learned Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **20.03.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**